

So far as non-technical personnel are concerned, the practice of bulk selection has been in vogue for a long time, and no fresh instructions have issued in respect of such recruitment recently.

(b) Most of the Ministries employing scientific and technical personnel have already forwarded statements of their requirements for this year to the Union Public Service Commission.

Shri Rameshwar Tantia: After getting the requirements of the different Ministries, may I know what steps the Home Ministry are taking?

Shri Datar: It is for the Union Public Service Commission to call for applications, to make selection after interview and make recommendations.

Shri P. C. Bose: May I know if the Government has got any idea of organising a Central service for technical personnel as recommended by the States Re-organisation Commission?

Shri Datar: It has been pointed to the House that Government are considering the question so far as the management side is concerned.

Gold Smuggling

*798. **Shri N. R. Munisamy:** Will the Minister of Finance be pleased to state:

(a) the value of contraband gold seized in Vellore and Mangalore from 4th to 8th November, 1957;

(b) whether any investigation was made; and

(c) if so, the results of the investigation?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) No gold was seized at Vellore and Mangalore between the period from the 4th to the 8th November, 1957. However, gold worth Rs. 18,500 was seized at Vellore on the 9th November, 1957 and gold worth Rs 23,50,000 was seized on three different dates, viz., 31st October

9th November, and 14th November, 1957 at Mangalore.

(b) and (c). Investigations are in progress and results are awaited.

Shri N. R. Munisamy: May I know whether this heavy seizure in Mangalore was the result of routine check or on previous information?

Shri B. E. Bhagat: It is very difficult to distinguish between the two. We have a Central intelligence organisation which conducts anti-smuggling cases and generally we act on previous information.

Shri N. R. Munisamy: May I know whether a multi-millionaire in Mangalore is suspected to have had something to do with this seizure?

Mr. Speaker: We do not allow questions about individuals.

Shri Gajendra Prasad Sinha: May I know whether gold smuggling, while it has decreased on the Punjab border, has increased by the sea route recently?

Mr. Speaker: The question relates to Vellore and Mangalore.

Raja Mahendra Pratap: Where is the harm if gold is brought in. If gold is taken out I can understand.

Shri Mohamed Imam: To prevent smuggling into the country, the best way would be to fix the price of gold in India.

Mr. Speaker: Hon. Members can only ask questions. This is not the time for making suggestions. That can be done in the Budget session.

Shri N. R. Munisamy: May I know whether it is a fact that it was seized from an Arab vessel, and if so, where was this gold hidden?

Shri B. E. Bhagat: It has been seized, as he says, from an Arab boat.

Shri N. R. Munisamy: What is the contrivance adopted by them in concealing it? That is the question.

Shri B. K. Bhagat: It was concealed in the boat in a sort of hidden case-ment.

Mr. Speaker: Next question.

Raja Mahendra Pratap: To add to our economic knowledge, he can explain why gold is not allowed to be brought in.

Mr. Speaker: I have called the next question.

Indo-Pakistan Agreement on Archaeological Finds

*799. { **Shri Radha Raman:**
Shri Shree Narayan Das:

Will the Minister of Education and Scientific Research be pleased to state whether any negotiations have been started for an agreement with the Government of Pakistan on reciprocal basis so that scholars in India and Pakistan may be supplied with facsimiles of inscriptions and photographs of interesting archaeological finds made in both the countries?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): No, Sir.

Shri Radha Raman: What is the proposal of Government in the absence of any negotiation to complete its record of photographs and interesting archaeological finds which are of interest to India but are at present lying in Pakistan?

Dr. K. L. Shrimall: The matter was discussed by the Board of Archaeology on 14th September 1957 and the Board recommended that we might negotiate with the Pakistan Government. The proposal is under the consideration of the Ministry. The question can only be taken up after the proposal has been considered.

Shri Radha Raman: While the subject of negotiation is under the consideration of the Government, may I know whether the Government of India has any data with regard to

the photographs and inscriptions which are in Pakistan and for which they want to have negotiations?

Dr. K. L. Shrimall: Naturally this is a general question. There may be many photographs that Pakistan might like to have and many which we may like to have. This is a general question, and I can only reply to this in a general way.

Central Social Welfare Board's Grants to Punjab

*800. { **Shri D. C. Sharma:**
Sardar Iqbal Singh:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the total number of institutions which received the Central Social Welfare Board's grants in the Punjab State in 1956-57;

(b) the total amount allotted so far during 1957-58;

(c) the factors taken into consideration while making the allotments; and

(d) the target fixed for developing the social welfare activities in Punjab during the Second Five Year Plan period?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) 50.

(b) The amount intended for grants-in-aid for social welfare institution is not allotted State-wise.

(c) Does not arise.

(d) A statement giving the requisite information is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 42].

I may add for the information of the hon. Member that during 1957-58 the Central Social Welfare Board sanctioned one-year grants to 12 institutions amounting to Rs. 27,300 for the period March 31 and grants to two